

**IN THE HIGH COURT OF JUDICATURE AT PATNA  
FIRST APPEAL No.13 of 2009**

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MADHURI KUMARI and ORS.

... .. Appellant/s

Versus

MUKTI NARAIN SINGH and ORS

... .. Respondent/s

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**Appearance :**

For the Appellant/s : Mr. Shankar Kumar, Advocate  
For the Respondent/s : Mr. Kripa Nand Jha, Advocate

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**CORAM: HONOURABLE MR. JUSTICE RAMESH CHAND  
MALVIYA**

ORAL ORDER

44 29-01-2026

Heard in part.

2. Office is directed to list this case as 'Part Heard' in  
the daily cause list.

3. List this case on 03.02.2026 for further hearing.

**(Ramesh Chand Malviya, J)**

Harshita/-

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